

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 5250**

**TO BE ANSWERED ON THE 24<sup>TH</sup> MARCH, 2026/ CHAITRA 3, 1948 (SAKA)**

**STATE HOOD STATUS**

**5250. SHRI T R BAALU:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) Whether Government has been contemplating to accord full State -hood status to Puducherry in pursuance of the demand from the people of Puducherry; and**

**(b) if so, details thereof and if not, the reasons therefor?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (b): As per Article 239A of the Constitution, Puducherry is a Union Territory with legislature. It has a robust governance and administrative setup within the existing constitutional and legal framework to deliver public goods efficiently.**

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